

From, Rajiv Sharma, HJS,
Joint Registrar (Services),
High Court of Judicature
at Allahabad

To,

The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow

No.58/DR(S)/2014 Dated: Allahabad: February 13, 2014

Subject: Regarding Nomination of Judicial Officers for 5 days “Managerial Effectiveness” Training Programme Refresher Training Programme at IIM, Lucknow.

Sir,

With reference to your letter no. JTRI/Mang. Trg./14-240 dated 04.02.2014 on the above subject, I am directed to inform you that Court has been pleased to approve the schedule 5 days “Managerial Effectiveness” Training Programme Refresher Training Programme at IIM, Lucknow from 17.02.2014 to 21.02.2014 and 24.03.2014 to 28.03.2014 at IIM, Lucknow and nominate the officers mentioned at list 'A' for 5 days “Managerial Effectiveness” Training Programme Refresher Training Programme from 17.02.2014 to 21.02.2014 at IIM, Lucknow and list 'B' for 5 days “Managerial Effectiveness” Training Programme Refresher Training Programme from 24.03.2014 to 28.03.2014 at IIM, Lucknow.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Enclosure: As above.

Sd/-
Joint Registrar (Services)

No. 58 (i)/DR(S)/2014 of the 13.02.2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned to report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned to report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
3. Sri Manvendra Singh, Law Officer, Human Rights Commission, Lucknow with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
4. Sri Badam Singh, Special Secretary & Addl. LR, Govt. of U.P., Lucknow with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
5. Sri Tanvir Ahmad, Special Secretary & Addl. LR, Govt. of U.P., Lucknow with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
6. Sri Pushpender Singh, Deputy Director, Institute of Judicial Training & Research, U.P., Lucknow with the request to kindly report at IIM, Lucknow at 08:00 AM on the

- scheduled date of commencement of the training Programme.
7. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-
Joint Registrar (Services)

**Special Training Programme on “Managerial Effectiveness”
for Judicial officers at IIM, Lucknow
(Under 13th Finance Commission Scheme)
Duration: 17-02-2014 to 21-02-2014**

Sl. No.	I.D. No.	Name of Officers	Level of Officer	Place of Posting
1.	5400	MANVENDRA SINGH	A.D.J	Law Officer, Human Rights Commission, Lucknow.
2.	5401	VINOD KUMAR-III`	A.D.J	Ghaziabad
3.	5404	SURESH CHANDRA MISHRA	A.D.J	Unnao
4.	5405	RAM RAJ	A.D.J	Hardoi
5.	5406	SHIV SHANKER PRASAD	A.D.J	Lucknow
6.	5407	MUKESH MISHRA	A.D.J	Ramabainagar
7.	5408	RAMESH CHANDRA-V	A.D.J	Mathura
8.	5409	SANT RAM	A.D.J	Gonda
9.	5412	BADAM SINGH	A.D.J	Spl. Secy. & Addl. L.R., Lucknow.
10.	5414	VIJENDRA SINGH	A.D.J	Rampur
11.	6238	GAURAV KUMAR	Civil Judge	Varanasi
12.	6239	ABHINAY KUMAR MISHRA	Civil Judge	Meerut
13.	6240	AMIT VEER SINGH	Civil Judge	Barabanki
14.	6241	PUSHPENDER SINGH	Civil Judge	Dy. Director, JTRI, Lucknow
15.	6242	PRAN VIJAY SINGH	Civil Judge	Rae Bareli
16.	6243	ATUL SINGH	Civil Judge	Jhansi
17.	6245	SMT. SWAPNA SINGH	Civil Judge	Jhansi
18.	6246	AMIT KUMAR PANDE	Civil Judge	Jaunpur
19.	6247	ALOK DWIVEDI	Civil Judge	Basti
20.	6249	DHIRENDRA KUMAR-II	Civil Judge	Agra
21.	1703	PIYUSH SIDDHARTHA	Civil Judge	Budaun
22.	1616	SANDEEP CHAUDHARY	Civil Judge	Kanpur Nagar
23.	1750	NAVNEET KUMAR BHARTI	Civil Judge	Jhansi
24.	1672	RAJNEESH MOHAN VERMA	Civil Judge	Atarra-Banda
25.	1673	YASH PAL SINGH LODHI	Civil Judge	Bhadohi at Gyanpur
26.	1674	DILIP KUMAR SACHAN	Civil Judge	Lalitpur
27.	1617	SHAMIM AHMAD ANSARI	Civil Judge	Mau-Chitrakoot
28.	1618	ATUL CHAUDHARY	Civil Judge	Khalilabad at Basti
29.	1728	VIRAT KUMAR SRIVASTAVA	Civil Judge	Mawana-Meerut
30.	1619	PRADEEP KUMAR SINGH	Civil Judge	Azamgarh

**Special Training Programme on “Managerial Effectiveness”
for Judicial officers at IIM, Lucknow
(Under 13th Finance Commission Scheme)
Duration: 24-03-2014 to 28-03-2014**

Sl. No.	I.D. No.	Name of Officers	Level of Officer	Place of Posting
1.	5385	TANVIR AHMAD	A.D.J	Spl. Secy. & Addl. L.R., Lucknow
2.	5387	SANJAY KHARE	A.D.J	Bareilly
3.	5388	PARMANAND SHUKLA	A.D.J	Kaushambi
4.	5391	SHAILESHWAR NATH SINGH	A.D.J	Budaun
5.	5392	MAHFOOZ ALI	A.D.J	Moradabad
6.	5393	NISHES KUMAR	A.D.J	Varanasi
7.	5395	SURESH CHANDRA RANA	A.D.J	Aligarh
8.	5396	MAYANK KUMAR JAIN	A.D.J	Agra
9.	5397	MOHD. ALI	A.D.J	Muzaffarnagar
10.	5399	ROHITASH SINGH GANGWAR	A.D.J	Kanpur Nagar
11.	6250	CHANDRA MANI MISHRA	Civil Judge	Banda
12.	6251	GOPAL TIWARI	Civil Judge	Rae Bareli
13.	6252	SMT. NIHARIKA CHAUHAN	Civil Judge	Lakhimpur Kheri
14.	6253	GAGAN KUMAR BHARTI	Civil Judge	Kanpur Nagar
15.	6254	AMIT SINGH	Civil Judge	Varanasi
16.	6255	MOHAMMED QAMRUZZAMA KHAN	Civil Judge	Ghaziabad
17.	6256	SUDHAKAR RAI	Civil Judge	Bareilly
18.	6257	SANJAY MISHRA	Civil Judge	Banda
19.	6258	VISHNU PRASAD AGRAWAL	Civil Judge	Kanpur Nagar
20.	6259	ABID SHAMIM	Civil Judge	Fatehpur
21.	1729	DHIRENDRA SINGH	Civil Judge	Ghaziabad
22.	1757	HARISH CHANDRA	Civil Judge	Mahoba
23.	1620	SUSHRI ALKA YADAV	Civil Judge	Basti
24.	1876	SUSHRI SHIKHA RANI JAISWAL	Civil Judge	Farrukhabad
25.	1675	DEVENDRA NATH GOSWAMI	Civil Judge	Ghazipur
26.	1621	SURENDRA PRASAD	Civil Judge	Thakurdwara-Mbd.
27.	1676	INDRA JEET SINGH-II	Civil Judge	Deoria
28.	1677	MERAJ AHMED	Civil Judge	Varanasi
29.	1622	SHIVA NAND	Civil Judge	Khurja-Bulandshahr
30.	1569	BIRENDR SINGH	Civil Judge	Rai Bareli